

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. I.A. 5590/2023
IN
C.P.(IB)-965(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Karmaveer Bhaurao Patil Multi-State CoOp Credit
Society Limited

V/s.

Shri Shivsagar Sugar and Agro Products Limited

Appearance:

For the Resolution Professional : Adv. Ajinkya Kundukan

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Clarification was sought. Ld. Counsel for the Liquidator undertook to file
clarification by way of additional affidavit within a week. List on **25.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)